



2026:AHC:43371-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 3784 of 2026

Samsher (Hostel House Owner)

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s) : Kamla Prasad, Manju Verma, Narendra Kumar Yadav

Counsel for Respondent(s) : G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.

HON'BLE ACHAL SACHDEV, J.

1. Sri Ramesh Kumar Mishra and Sri Gyanendra Kumar Mishra, Advocate has filed vakalatnama on behalf of respondent No. 4 today in Court, which is tasken on record.

2. Heard learned counsel for the petitioner, learned AGA for the State, Sri Ramesh Kumar Mishra, learned counsel for respondent No. 4 and perused the record.

3. At the very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this petition and seeks to withdraw.

4. Learned AGA as well as counsel for respondent No. 4 has no objection to the aforesaid prayer.

5. In view of the above statement, this writ petition is dismissed as withdrawn.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 25, 2026

KU